

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Customs Appeal No. 20785 of 2016

(Arising out of Order-in-Appeal No. 133 to 135/2016 dated
25.02.2016 passed by the Commissioner of Customs (Appeals),
Bangalore.)

**M/s. Gardner Aerospace Pranitha
Engineering Private Limited**

....Appellant

*(Formerly M/s. Pranitha Engineering Solutions Private
Limited)*

No.261/70, Gollarhalli,
Near Sun Valley Country Club,
Magadi Main Road, Viswaneedam Post,
Bangalore – 560 091.

VERSUS

The Commissioner of Customs

....Respondent

Central Revenue Building,
P.B. No.5400, Queens Building,
Bangalore – 560 001.

Appearance:

Shri N. Anand, Advocate for the Appellant.

Shri Maneesh Akhouary, Authorised Representative for the Respondent.

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 01.04.2024

DATE OF DECISION: 01.04.2024

This appeal is allowed. For Order, see order of date in
Customs Appeal No.20784 of 2016.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**